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Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under Section 3 of the Essential Commodities Act, 1955:-

- (1) S.O.2474(E) published in Gazette of India dated 16th August, 2013 notifying the specifications, mentioned therein, in respect of provisional fertilizer Zinc Poly Phosphate to be manufactured in India for a period of two years from the date of publication of this notification.

(Placed in Library, See No. LT 9710/15/13)

- (2) The Fertiliser (Control) Third Amendment Order, 2013 published in Notification No. S.O.2475(E) in Gazette of India dated 16th August, 2013.

(Placed in Library, See No. LT 9711/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the National Handicapped and Finance Development Corporation and the Department of Disability Affairs, Ministry of Social Justice and Empowerment, for the year 2013-2014.

(Placed in Library, See No. LT 9712/15/13)
